

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1370  
ANSWERED ON:21.03.2012  
TRANSFER POLICY IN KVS  
Devi Aswamedh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether frequent changes in transfer policy of Kendriya Vidyalayas (KVs) is adversely affecting the teachers and staff specially women employees;
- (b) if so, whether KVs have transferred women teachers in violation of Government of India's instructions regarding posting of husband and wife at the same station;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the corrective steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a): No, Sir. The transfer policy which was effective from 14.03.2006 remained in force upto 31.03.2011 and the existing transfer policy is in force from 01.04.2011. However, some amendments have been made keeping the interest of the employees and need of organisation in mind.
- (b) to (d): No, Sir. As per instructions issued by Government, husband and wife are to be posted at the same place as far as possible and Kendriya Vidyalaya Sangathan (KVS) is following the same policy. All women teachers are given 10 additional points and employees whose spouse is working in KVS are given 15 additional points while considering transfers.